

**Implementation of recommendations of Fourth Pay Commission in case of Assistant Teachers of NDMC**

1701. SHRI KESRI LAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the recommendations of the IVth Pay Commission have been implemented in case of Assistant Teachers of NDMC, New Delhi;

(b) if so, whether all the Assistant Teachers of N.D.M.C. having more than 12 years of service as on January 1, 1986, have been given next higher scale from that date as per the recommendations of the Pay Commission;

(c) whether all the Assistant Teachers appointed in the year 1972 have also been given this benefit; and

(d) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (d) The NDMC had sanctioned the replacement pay scales to their teachers as per the recommendations of the IVth Central Pay Commission w.e.f. 1-1-86. Further improvements in the pay scales, by providing three tier scales, were made, over and above the recommendations of the Fourth Central Pay Commission, on 12-8-87 effective from 1-1-1986. Under this subsequent revision, senior and selection scales are to be granted after 12 years' service in the lower grade.

In NDMC, Assistant Teachers who completed 12 years' service in the basic scale as on 1-1-86 or those appointed in 1972 have been given the Senior Scale except in some cases of teachers who retired, resigned or were promoted on or after 1-1-86.

[Translation]

**Vocational Education**

1702. DR. LAL BAHADUR RA-  
WAL: Will the Minister of HU-  
MAN RESOURCE DEVELOP-  
MENT be pleased to state:

(a) whether Government propose to promote vocational education; and

(b) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) In pursuance of the priority accorded to the vocational education programme in the National Policy on Education (1986), a Centrally Sponsored Scheme of Vocationalisation of Secondary Education was started with effect from February, 1988. A Joint Council of Vocational Educational (JCVE) under the Chairmanship of the Union Education Minister has been set up at the national level to ensure proper planning and coordination of the vocational programmes. Under the Centrally Sponsored Scheme, substantial financial assistance is provided to States/Union Territories for running vocational courses at the +2 level. Assistance is also provided for the required technical resource support and management structure. Efforts are also being made to run job-linked courses in collaboration with industry and various Ministries/Departments. The recruitment rules for Group 'C' posts are being reviewed to make the vocational passouts eligible for employment in Govt./Quasi-Govt. Jobs. To facilitate self-employment amongst the vocational passouts it has been decided to give them preference under the Scheme of Self-Employment for Educated Unemployed Youth (SEEUY) provided they fulfil other eligibility criteria.